



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)  
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

### Cause List Date 25-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Cr. Misc. Petition No. 5391/2014 Anuj Bhatnagar Vs. State	Rajeev Surana	R.B. Mathur
2	Ms. Chandra kanta Gupta RHJS (Retd.)	S.B. Cr. Revision Petition No. 1000/2014, 1046/2014 & 1047/2014	H.S. Sinsinwar	Javed Mohd. Khan
3	Sh. Rajendra Singh Shekhawat, Advocate	S.B. Cr. Revision No. 1068/2016 Om Prakash Verma Vs. Smt. Komal	Jitendra Pandey	R.R.S. Rathore, P.P.
4	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 1003/16 Rahul Badiwal Vs. State	Rajeev Surana	Sudhir Jain
5	Sh. Ashok Sharma Advocate	S.B. Cr. Misc. Petition No. 2175/2016 Kapil Sirohi Vs. State	Pankaj Gupta	N.S. Shekhawat, PP

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

“Help The Needy –Timely Help May Create History”



## MEDIATION CENTRE

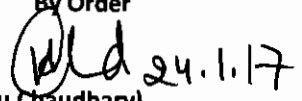
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### Cause List Date 27-01-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 171/15 Ashok Soni Vs. Suresh Kumar Pareek	Intzar Ali	PC Jain
2	Ms. Chandra Kanta Gupta, RHJS (Retd.)	S.B. Cr. Revision Petition No. 1431/2016 Arvind Kumar Vs. State	Ms. Sakshi Vashishth	Ms. Soniya Shandilya
3	Sh. Satish Kumar Awasthi , Advocate	S.B. Civil Writ Petition No. 6926/ 2014 Smt. Motya Vs. State	M.K. Chaturvedi	Arvind Gurjar
4	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 2478/2014 Rajendra Kumar Gupta Vs. State	Mahesh Gupta	S.R. Sharma
5	Smt. Sumati Bishoni, Advocate	S.B. Cr. Misc. Petition No. 2846 /16 Dinesh Chand Gupta Vs. State	Rajneesh Gupta	Peeyush Nag
6	Smt. Sumati Bishnoi, Advocate	S.B. Cr. Misc. Petition No. 3273/16 Vinita Tak Vs. State	Sanchit Tamra	S.S. Rathore

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